



# भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

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PART II — Section 1

प्राधिकार से प्रकाशित

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इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।  
Separate paging is given to this Part in order that it may be filed as a separate compilation.

## MINISTRY OF LAW AND JUSTICE

(Legislative Department)

New Delhi, the 5th August, 2017/Shravana 14, 1939 (Saka)

The following Act of Parliament received the assent of the President on the 4th August, 2017 and is hereby published for general information:—

### THE NATIONAL INSTITUTES OF TECHNOLOGY, SCIENCE EDUCATION AND RESEARCH (AMENDMENT) ACT, 2017

No. 19 OF 2017

[4th August, 2017.]

An Act further to amend the National Institutes of Technology, Science  
Education and Research Act, 2007.

BE it enacted by Parliament in the Sixty-eighth Year of the Republic of India as follows:—

1. (1) This Act may be called the National Institutes of Technology, Science Education and Research (Amendment) Act, 2017.

Short title and  
commencement.

(2) It shall come into force on such date as the Central Government may, by notification in the Official Gazette, appoint.

2. In the Second Schedule to the National Institutes of Technology, Science Education and Research Act, 2007, after serial number 5 and the entries relating thereto, the following serial numbers and entries shall be inserted, namely:—

Amendment  
of Second  
Schedule to  
Act 29 of  
2007.

(1)	(2)	(3)
“6.	Indian Institute of Science Education and Research, Tirupati Society	Indian Institute of Science Education and Research, Tirupati.

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(1)	(2)	(3)
7.	Indian Institute of Science Education and Research, Berhampur Society	Indian Institute of Science Education and Research, Berhampur.”.

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DR. G. NARAYANA RAJU,  
*Secretary to the Govt. of India.*